

NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
CP NO. 92/2016

Indian Acrylics Ltd.

...Petitioner.

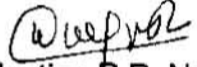
Versus

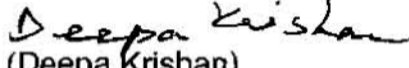
KSM Spinning Mills Ltd.

...Respondent

Present: None.

This Company Petition received by transfer from the Hon'ble Punjab & Haryana High Court. Be entered in the relevant register. Notice to the counsel for petitioner be issued for 24.01.2017. Fresh notice be also issued to the respondent for 24.01.2017.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

January 10, 2017

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